

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 652 of 2019

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

05/26.06.2020 At the request of learned counsel for the petitioner, put up this case after
four weeks under the heading 'For Admission'.

Satish/-

(RAJESH SHANKAR, J)